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Central Administrative Tribunal, Principal Bench

Original Application No. 471 of 1996

✓ New Delhi, this the 16th day of November, 1999

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. R.K. Ahooja, Member (Admnv)

Shri Surinder Pal, Divisional
Superintending Engineer (C), Northern
Railway, Ferozepur - Applicant

(By Advocate - None)

Versus

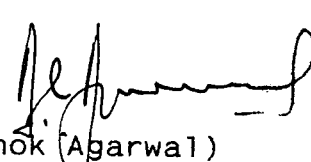
1. Union of India through Chairman- cum-
Principal Secretary to Govt. of
India, Ministry of Railways, Rail
Bhawan, New Delhi-110001.
2. The General Manager, Northern Railway,
Baroda House, New Delhi-110001 - Respondents

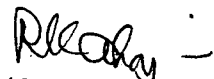
(By Advocate: Smt Meera Chhibber)

O R D E R (Oral)

Justice Ashok Agarwal, Chairman -

Smt. Meera Chhibber, learned counsel
appearing on behalf of the respondents makes a statement
that pending present OA the applicant has been granted ~~the~~
relief claimed in the application. She has produced an
order to that effect issued on 22.10.1997. The
applicant has now been placed in Selection Grade with
effect from 1.7.1994, as prayed for in the application.
The present O.A. in the circumstances is disposed of as
having now become infructuous. No order as to costs.


(Ashok Agarwal)
Chairman


(R.K. Ahooja)
Member (Admnv)